

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-08/2017/10779/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge
Chirang, Kajalgaon

Dated Guwahati, the 21st November, 2022.

Sub:- **Station leave permission.**

Ref:- Letter No. DJCH.I-5/2022/3442 Dated 15.11.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the morning of 19.11.2022 till the evening of 19.11.2022**, has been granted. The next senior most Judicial officer at Chirang, Kajalgaon, will remain in charge of your Court and office during your absence.

Yours faithfully,

SH

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-08/2017/10780/A dated , 21-11-2022

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE) *SH*